

Shri Nanda: Sir, I introduce† the Bill.

TELEGRAPH WIRES (UNLAWFUL POSSESSION)* AMENDMENT BILL

The Minister of Transport and Communications (Dr. P. Subbarayan): Sir, I beg to move for leave to introduce a Bill further to amend the Telegraph Wires (Unlawful Possession) Act, 1950.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Telegraph Wires (Unlawful Possession) Act, 1950."

The motion was adopted.

Dr. P. Subbarayan: Sir, I introduce the Bill.

12.47 hrs.

RESOLUTION RE: SUGAR (REGULATION OF PRODUCTION) ORDINANCE AND SUGAR (REGULATION OF PRODUCTION) BILL—*contd.*

Mr. Speaker: The House will now take up further consideration of the following Resolution moved by Shri Braj Raj Singh, namely:—

"This House disapproves of the Sugar (Regulation of Production) Ordinance 1961 (Ordinance No. 3 of 1961) promulgated by the President on the 29th September, 1961,"

and the motion—

"That the Bill to provide for the regulation of production of sugar in the interests of the general public and for the levy and collection of a special excise duty on sugar produced by a factory in excess of the quota fixed for the purpose, be taken into consideration."

Shri Jhunjunwala was in possession of the House and he had taken 10 minutes. He will now continue.

Shrimati Renuka Ray (Malda): May I ask a question, Sir? We were under the impression that the Resolution on Public Undertakings was to come up today. It was deferred till today. I would like to know why it is not on the agenda.

Mr. Speaker: The hon. Minister, Shri Shah saw me and told me that the draft is still under consideration and would be finalised shortly. I shall certainly see that sufficient time is given to the hon. Members to study the draft before the discussion commences, Shri Jhunjunwala.

Shri Jhunjunwala (Bhagalpur): Mr. Speaker, Sir, I was submitting that the remedy suggested by the hon. Minister in order to reduce production of sugar is not going to help the objective which the hon. Minister has in view. It will increase the price of sugar and will, naturally, lead to less consumption of sugar. It should be such as will reduce the cost of production and make cheap sugar go into the market so that there may be more consumption. I was not able to quite follow the hon. Minister. The remedy suggested by him may be right; but I think that instead of realising the objective it will put us in a vicious circle.

With these remarks I would request the hon. Minister to make it clear as to how this will solve the problem.

†Introduced with the recommendation of the President.

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